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OFFICE OF THE DISTRICT JUDGE-III (WEST) & ADDL. SESSIONS JUDGE: DELHI

ORDER

In pursuance of Hon'ble High Court of Delhi, New Delhi Order No. 24/DHC/Gaz./G-1/VI.E.2(a)/2010 dated 08/02/2010 the cases relating to North-West Civil District pertaining to the jurisdiction of Family Courts, as per list attached and mentioned below in Column No. 3, pending in the court of Additional District Judges mentioned in column No. 2, are hereby withdrawn and assigned to the court of Sh. Kamlesh Kumar, Additional Principal Judge, Family Court, Rohini, Delhi, who may allocate / distribute the same to his own court and to the other three Family Courts at same location, ensuring equitable distribution.

S.No.	Name of the Transferor Court	Cases as per list attached from Serial No.
(1)	(2)	(3)
1	Sh. Narinder Kumar, ADJ-01, West District, THC	Cases from S.No. 1 to 7
2	Sh. Virender Bhat, ADJ-02, West District, THC	Cases from S.No. 1 to 25
3	Ms. Himani Malhotra, ADJ-03, West District, THC	Cases at S.No. 1 & 2.

Transferor Courts will send the files immediately to the Transferee Court with the instructions to the parties to appear before the Transferee Court on the date fixed.


(PRATIBHA RANI)
DISTRICT JUDGE-III (WEST)

No. 38/1498-1507 /Cases Transfer./Gaz./DJ-III/West/2010 Dated, Delhi the 17/2/2010
Copy forwarded for information and necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District Judge-I & Sessions Judge, Delhi.
3. The Judicial Officer concerned.
4. The Superintendent/ Incharge, Filing Branch, West District, Tis Hazari Court, Delhi.
5. The Incharge, Facilitation Centre, Tis Hazari Court, Delhi.
6. The Website Committee, English / Hindi, Tis Hazari Court, Delhi.
7. The Secretary, Delhi Bar Association, Tis Hazari Court, Delhi.


DISTRICT JUDGE-III (WEST)